

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-109**  
IB-807/ND/2020  
New Petition

**IN THE MATTER OF:**

OMNI DISTRIBUTORS

Vs.

KARN LAMINATORS PRIVATE LIMITED

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 24.09.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Suraj Sharma CS

For the Respondent :

**ORDER**

Issue notice upon the respondents by all modes including email id of the respondents as well as through the process of the Bench. Affidavit of service must be filed within one week from today.

Ld. Counsel for Respondent is directed to file the reply, if any, within two weeks' from the date of receipt of the copy of the petition/notice. Let the same be filed after serving advance copy of the same to the Ld. Opposite Counsel.

Thereafter, Ld. Counsel for petitioner is directed to file the rejoinder, if any, within one week after date of receiving of reply. Let the same be filed after serving advance copy of the same to the Ld. Opposite Counsel.

**List the case on 20.10.2020.**

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**